

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **21.09.2026** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

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2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio

For Reporting Settlement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1410/2026 (For Urgent Hearing) in Comp App (AT) (CH) No. 104/2025 For Additional Docs IA No. 859/2026 For Stay IA No. 1174/2025	LR Subba Reddy & 3 Ors Vs Narasimha Vara Prasad Anala & 18 Ors	Mr.Ramasubramaniam Raja	Mr. K Manivannan R1 Ms. Deepika Murali R9 R10 R13

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) No. 92/2026	Hyderabad Securities Pvt Ltd Rep. by its Director Mr. G. Sridhar Reddy & 2 Ors	Mr. Y Suryanarayana	
3.	Comp App (AT) (CH) (Ins) No. 414/2026 For Exemption IA No. 1179 & 1180/2026 For Condone Delay IA No. 1181/2026	OFB Tech Ltd (Formerly Known as ofb Tech Pvt Ltd) Vs Nekkanti Sea Foods Ltd	Ms. Priti Suri	

4.	Comp App (AT) (CH) (Ins) No. 507/2026 For Stay IA No. 1431/2026	Sri Botta Parvathaiah Promoter, Chairman & Suspended Director of Vivin Drugs and Pharmaceuticals Ltd & Anr. Vs Rajesh Chillale RP of Vivin Durgs and Pharmaceuticals Ltd & Vivin Laboratories Pvt Ltd & 5 Ors	Ms. TPS Harsha	Mr. VVSN Raju For Caveator
5.	Comp App (AT) (CH) (Ins) No. 509/2026 For Exemption IA No. 1434/2026 For Condone Delay IA No. 1435/2026	Sri Botta Parvathaiah Promoter, Chairman & Suspended Director of Vivin Drugs & Pharmaceuticals Ltd & Anr. Vs Rajesh Chillale RP of Vivin Durgs and Pharmaceuticals Ltd & Vivin Laboratories Pvt Ltd & 5 Ors	Ms. TPS Harsha	
6.	Comp App (AT) (CH) (Ins) No. 298/2026 For Stay IA No. 846/2026	Devendiran Kuppan, Suspended Director of Nico Allen Infrastructure Pvt Ltd Vs Sany Heavy Industries India Pvt Ltd	Mr. Rohan Rajasekaran	
7.	Comp App (AT) (CH) (Ins) No. 439/2026 For Stay IA No. 1248/2026 (Interim Order)	Siva Neelakanta Butta & Anr. Vs Gonugunta Murali Butta Infrastructure Pvt Ltd	Mr. Ranghasayee	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 267/2025 For Stay IA No. 767/2025	RK Distilleries Pvt Ltd Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd & Anr. WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed R1 Mr. Vinay Kumar Puppali R2
9.	Comp App (AT) (CH) (Ins) No. 268/2025	BRK Spirits Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd & Anr. WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed R1 Mr. Vinay Kumar Puppali R2

10.	Comp App (AT) (CH) (Ins) No. 269/2025	Single Malt Spirits India Pvt Ltd Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd & Anr. WITH	Ms. Nishitha B	Mr. Shabbeer Ahmed R1 Mr. Vinay Kumar Puppali R2
11.	Comp App (AT) (CH) (Ins) No. 270/2025	GSB and Co. LLP Vs Sreenivasa Rao Ravinuthala, The RP of Nadhi Bio Products Pvt Ltd & Anr.	Ms. Nishitha B	Mr. Shabbeer Ahmed R1 Mr. Vinay Kumar Puppali R2
12.	Comp App (AT) (CH) (Ins) No. 506/2025 For Exemption IA No. 1421/2025 For Stay IA No. 1422/2025	RK Distilleries (P) Ltd Vs Sreenivasa Rao Ravinuthala, RP of Nadhi Bio Products Pvt Ltd & 2 Ors.	Mr. Jerin Asher Sojan	Mr. Shabbeer Ahmed R2 Mr. Vinay Kumar Puppali R3
13.	Comp App (AT) (CH) No. 41/2026	Stalin Nova Gnanaraj Vs Shalom Garments Pvt Ltd & 4 Ors.	Mr. Puhazh Gandhi	Mr. CV Shailandhran R1-R4
14.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No. 122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	G A Abhimanyu Raja Managing Director (Suspended), Vijai Spinners (RJPM) Pvt Ltd Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1
15.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. Sherry Samuel Oommen
16.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
17.	IA No. 1202/2024 (For Substitution) in Comp App (AT) (CH) No. 28/2023 For Direction IA No. 1204/2024	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. Sukumar Nainan Oommen
18.	IA No. 1201/2024 (For Substitution) in Comp App (AT) (CH) No. 29/2023 For Direction IA No. 1203/2024	Vishnukant Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. Sukumar Nainan Oommen
19.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar

20.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. Akhil Suresh	Mr. PJ Anil Kumar
21.	IA No. 1068/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 218/2026 Delay in refiling IA No. 1045/2026	Manoj T Jain Ex-Director of Avon Lifesciences Ltd Vs JM Financial Asset Reconstruction Company Ltd & Anr	PSN Legal Advocates	Mr. VV Sivakumar R1

Admission - Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	Comp App (AT) (CH) (Ins) No. 46/2026 For Stay IA No. 112 & 113/2026 To dispense with IA No. 114/2026	GS Megha Constructions Pvt Ltd Vs Omikara Assets Reconstruction Pvt Ltd & Anr	Mr. J Abhishak	Ms. Bhavya Mohan R1 Ms. Ashwini Vaidialingam R2
23.	Comp App (AT) (CH) (Ins) No. 181/2026 For Stay IA No. 534/2026	Suryastone Ventures Pvt Ltd (Formerly known as Suryachakra Industries Pvt Ltd) Vs State Bank of India & 5 Ors.	Mr. Raja Shekar Rao Salvaji	
B. Without Interim Order				
24.	Comp App (AT) (CH) (Ins) No. 49/2025 For Exemption IA No. 184/2025 For Stay IA No. 185/2025	The Principal Commissioner of GST & Central Excise, CGST, Chennai North Vs A Arumugam (RP) Liquidator of RL Logistics Pvt Ltd & 2 Ors	Mr. P Rajkumar Jhabakh	Mr. G Kalyan Jhabakh R2
25.	Comp App (AT) (CH) (Ins) No. 417/2026 Delay in refiling IA No. 1186/2026	Nivaya Resources Pvt Ltd Vs Adam & Coal Resources Pvt Ltd	Mr. DO Kaviyanathan	

Old Cases
(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No. 435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt Ltd Vs SREI Equipment Finance Limited & Anr. WITH	Mr. Pawan Jhabakh	Mr. Anant Merathia R1 Mr. Sathyanarayanan R2
27.	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023 (Interim Order)	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt Ltd Vs SREI Equipment Finance Limited & Anr	Mr. Pawan Jhabakh	Mr. Anant Merathia R1 Mr. Sathyanarayanan R2
B. Without Interim Order				
28.	Contempt Case (AT) No. 2/2022 in Comp App (AT) No. 365/2017	Shri Venkat Sudhakar Sathur Vs Dictasol (India) Pvt Ltd & 10 Ors	Mr. S Ram Babu	Mr.R Imayavaramban R2 Mr. BV Satish Kumar, PCS- R3
29.	TA (AT) No. 01/2023 (Comp App (AT) No. 387/2018)	Mallina Bharathi Rao & Anr. Vs Gowthami Solvent Oils Ltd & 2 Ors. WITH	Mr. TK Bhaskar	Chandhiok & Mahajan
30.	TA (AT) No. 85/2022 (Comp App (AT) No. 21/2020)	Mallina Bharathi Rao & Anr. Vs The Gowthami Solvent Oils Ltd & Anr.	Mr. TK Bhaskar	Chandhiok & Mahajan
31.	Comp App (AT) (CH) (Ins) No. 65/2023 For Stay IA No. 239/2023	IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.	Mr. B Giridhar	Mr. Thriyambak J Kannan
32.	Comp App (AT) (CH) (Ins) No. 150/2023 For Stay IA No. 494/2023 For Exemption IA No. 495/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt Ltd Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr.AG Sathyanarayana R2
33.	Comp App (AT) (CH) (Ins) No. 196/2023	Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of OM Shakthi Renegies Ltd. & Anr.	Mr. Y Suryanarayana	Mr. VVSN Raju-R1 Mr. Amir Bavani R2

34.	Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs Om Shakti Renergies Ltd & Anr.	Mr. Arfat Mohammed	Mr. VVSN Raju
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For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024 For Stay IA No. 372/2026 For Urgent Listing IA No. 568/2026	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr. Sriram Venkatavaradan	Mr. Pranava Charan
36.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 382/2026 For Urgent Listing IA No. 569/2026	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr. Sriram Venkatavaradan	Mr. Pranava Charan
B. Without Interim Order				
37.	Comp App (AT) (CH) (Ins) No. 50/2024 For Stay IA No. 148/2024	Housing Development Finance Corporation Ltd Vs S. Amarendran, RP of Sabri Realtors Pvt Ltd	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma
38.	Comp App (AT) (CH) (Ins) No. 75/2024 To dispense with IA No. 215/2024 For Stay IA No. 216/2024	S Lakshmanan & Anr. Vs Green Peace Construction Pvt Ltd	Mr. P Jesus Moris Ravi	Mr. M Rajamanickam
39.	Comp App (AT) (CH) No. 36/2025 For Urgent Hearing IA No. 996/2026	Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd & 2 Ors WITH	Mr. K Rajendran	Dr. SV Rama Krishna R2 R3
40.	Comp App (AT) (CH) No. 48/2025 For Stay IA No. 572/2025	Hyderabad Pollution Controls Ltd & 7 Ors Vs S. Radhakrishnan & Anr.	Mr. K Rajendran	Dr. SV Ramakrishna R1 R2

41.	Comp App (AT) (CH) (Ins) No. 206/2025 For Stay IA No. 583/2025	Assistant Commissioner, State Goods and Service Taxes Dept. Vs C A Rajendran P R, Insolvency Professional & Anr. WITH	Mr. EK Kumaresan	Mr. Sankar P Panicker R2
42.	Comp App (AT) (CH) (Ins) No. 38/2025 For Stay IA No. 142/2025	Assistant Commissioner, State Goods and Service Taxes Dept. Vs C A Rajendran P R, Insolvency Professional & Anr.	Mr. EK Kumaresan	
43.	Comp App (AT) (CH) No. 19/2026	Canalta Steels and Alloys India Pvt Ltd Vs Mira Alloy Steels Pvt Ltd & 3 Ors. WITH	Mr. CV Shailandhran	Mr. R Vidhya Shankar R2 R3
44.	Comp App (AT) (CH) No. 20/2026 For Stay IA No. 268/2026 Interim Injunction IA No. 269/2026	Canalta Steels and Alloys India Pvt Ltd Vs Mira Alloy Steels Pvt Ltd & 4 Ors.	Mr. CV Shailandhran	Mr. R Vidhya Shankar R2 R3
45.	Comp App (AT) (CH) (Ins) No. 273/2026 For Stay IA No. 773 & 774/2026	Harichandran S Suspended Director of Thief Hotels and Resorts Pvt Ltd Vs Thief Hotels & Resorts Pvt Ltd, Rep by its IRP S Kangayan & Anr.	Mr. D Ganesh Raj	Mr. Sandeep Kumar Ambalavanan For Caveator

12:45 PM

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46.	Comp App (AT) (CH) (Ins) No. 360/2026 For Stay IA No. 1014/2026 For Exemption IA No. 1015/2026 For Additional Docs. IA No. 1016/2026 For Direction IA No. 1017/2026	Nuzhat Aisha Naseer Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1

47.	Comp App (AT) (CH) (Ins) No. 361/2026 For Exemption IA No. 1018/2026 For Direction IA No. 1019/2026 For Stay IA No. 1020/2026 For Additional Docs. IA No. 1021/2026	Awaiz Ahmed Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1
48.	Comp App (AT) (CH) (Ins) No. 363/2026 For Exemption IA No. 1023/2026 For Additional Docs. IA No. 1024/2026 For Direction IA No. 1025/2026 For Stay IA No. 1026/2026	Naseer Ahmed Vs Canara Bank & 3 Ors.	Mr. Aravind Reddy H	Mr. Pranava Charan R1 R2

02.00 PM

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
49.	Comp App (AT) (CH) (Ins) No. 262/2026 For Exemption IA No. 737 & 740/2026 For Stay IA No. 738/2026	Debashis Bose Vs State Bank of India & Anr. WITH	Ms. Deepika Murali	Mr. Edward James R1
50.	Comp App (AT) (CH) (Ins) No. 263/2026 For Exemption IA No. 742 & 744/2026 For Stay IA No. 743/2026 For Urgent Listing IA No. 1145/2026	Pragya Jhunhunwala Vs State Bank of India & Anr	Mr. Arun C Mohan	Mr. Edward James R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

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- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
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- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
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VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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